

**Development of Khadi during Seventh Five Year Plan**

1334. SHRI CHITTA MAHATA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are considering the development and promotion of Khadi in the country during the Seventh Five Year Plan period;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The production of Khadi is estimated to increase from 112 million sq.mts in 1984-85 to 180 million sq.mts in 1989-90. The value of khadi production is expected to increase from Rs. 161 crores in 1984-85 to Rs. 288 crores in 1989-90. An outlay of Rs. 150 crores has been provided for development of Khadi programme during the Seventh Plan period. The Government is also likely to provide about Rs. 220 crores by way of rebate on the sales of khadi, during the period. The level of employment in khadi is expected to increase from 14 lakh persons in 1984-85 to 20 lakh persons in 1989-90.

(c) Does not arise.

**Demand, Production and Import of L.P.G. Cylinders**

1335. PROF. P. J. KURIEN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) total installed capacity of LPG cylinders in the country and the total demand of the same;

(b) whether the cylinders are still being imported;

(c) if so, the reasons for such import;

(d) whether licences are still being issued for setting up new units;

(e) if so, the details thereof; and

(f) the steps being taken to stop issuing fresh licences ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The installed capacity for manufacture of LPG cylinders in the country presently is 1.46 crores against the oil industry's requirement of about 35 to 40 lakhs per annum.

(b) and (c). Apart from the balance quantity in terms of the contract with M/s. Mangels Mines of Brazil decided upon in 1983, no LPG cylinders are being imported.

(d) An industrial unit for manufacture of LPG cylinders does not require a licence under the Industries (Development and Regulation) Act, 1951.

(e) and (f). Do not arise.

**Report of B.I.C.P. on increase in tyre prices**

1336. SHRI K. RAMAMURTHY :  
SHRI SAIFUDDIN CHOWDHARY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices has made a study of the cost structure of tyre industry and submitted its report; and

(b) if so, the salient features of such a study ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). Yes, Sir. BICP was asked to examine the financial performance of tyre industry for 1982-83 and 1983-84, the cost structure of tyres and the reasonableness of price revisions. It was also asked to investigate manipulation of prices, if any, in the context of excise duty.

The main findings of the BICP study are summarised below :